

NOTICE

Please take notice that W.P(PIL)/4632/2019 shall be taken up by Hon'ble Division Bench No. 01 comprising Hon'ble The Chief Justice and Hon'ble Mr. Justice Ananda Sen on 23.03.2023 at 02:15 P.M. in Court No. 01.

Dated the 23rd March, 2023
Jharkhand High Court, Ranchi

By order
Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Thursday The 23rd March 2023

COURT NO. 1

DIVISION BENCH (BENCH ID-24920)

AT 2:15 PM

**SRI SANJAYA KUMAR MISHRA, C.J.
SRI ANANDA SEN, J.**

TO BE MENTIONED

1	W.P (PIL)/4632/2019 At 2.15 PM.	ARUN KUMAR DUBEY vs THE DIRECTOR DIRECTORATE OF ENFORCEMENT	RAJEEV KUMAR VIJAY RANJAN SINHA SHALINI KUMARI KAUSHALYA KUMARI	SHIVAM UTKARSH SAHAY PARTH S. A. SWAROOP PATI AJIT KUMAR SAHAY GAURAV PIYUSH MANOJ TANDON SAURAV KUMAR P.A.S. PATI RAJIV RANJAN RAJIV SINHA PRASHANT PALLAV ADVOCATE GENERAL AMIT KUMAR DAS
	IA NO, 4183/2022 (For Amendment Petition) OTHERS			